

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6461**  
TO BE ANSWERED ON 06.04.2018

**Pending Projects for Environmental Clearance**

6461. SHRIMATI APARUPA PODDAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government records details of pending projects for environment clearance;
- (b) if so, the details thereof, project and sector-wise;
- (c) whether projects have begun despite pending environment clearance and if so, the details thereof;
- (d) whether the Government has taken measures against the above defaulters and if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) & (b) The environmental clearance process for new projects comprises of four stages namely screening, scoping, public consultation and appraisal as set forth in the Environment Impact Assessment Notification, 2006. The Ministry received 2892 applications for environmental clearances, since inception of online submission, (July 2014) and Ministry accorded 1862 environmental clearances.

(c) to (e) Ministry of Environment, Forest and Climate Change has provided a one time opportunity for all the projects which have begun without prior environment clearance, as per the procedure laid in the Statutory Order 804(E) dated 14<sup>th</sup> March, 2017.

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